

Shri N. Sreekantan Nair: Are the Government aware that the Chief Minister of Travancore-Cochin State, is actively co-operating with and encouraging this organisation?

Shri Datar: We have no information to that effect.

Shri Punnoose: May I know whether the Government of India or the Prime Minister has received any communication from the hon. Member Kumari Annie Mascarene with regard to this subject, and that this anti-communist league has been financed by foreign interests in this country?

Shri Datar: The Home Ministry is not aware of any such thing.

Shrimati Renu Chakravarty: May we know whether the Government are aware that certain postal authorities are allowing stamps written to the order of 'Beware of the Communists', etc.? Is it the Government's policy also to allow such propaganda?

Shri Datar: It is not Government's policy to encourage any such thing.

Shri P. T. Chacko: Are the Government aware that this League is led by leftists who are now quarrelling with the Communist Party?

Mr. Deputy-Speaker: Order, order. Hon. Members are all giving information, and not seeking information.

FLOOD-STRICKEN PEOPLE OF MANIPUR

*408. **Shri L. J. Singh:** Will the Minister of States be pleased to refer to the reply to the first supplementary question raised on starred question No. 376 on the 17th November, 1952 and state what relief Government propose to give to the flood-stricken people of Manipur?

The Minister of Home Affairs and States (Dr. Katju): The following relief measures have been adopted:—

- (i) Foodstuffs worth Rs. 7,943/- were distributed free to the flood-stricken people, in the shape of maize, atta, salt, etc. Maize was distributed as rice was not available locally and import was not possible due to landslides blocking the Dimapur-Imphal Road. 5,976 maunds of rice imported from Assam were sold to the public at the subsidised rate of Rs. 15/- per maund before and after the floods.

- (ii) A sum of Rs. 10,000/- recently donated by the Indian Red Cross Society is proposed to be distributed in the form of cash doles.

- (iii) Repairs to the river bunds which are maintained by the villagers and which are damaged during the floods have been undertaken by Government involving an expenditure of Rs. 70,000/-.

The situation is now reported to be normal and no further relief measures are considered necessary. Remission of land revenue will be granted in deserving cases.

Shri L. J. Singh: May I know whether any repair works have been done in the flood-affected areas on the banks of the Manipur rivers?

Dr. Katju: I require notice.

Shrimati Kamalendu Mati Shah: Is it a fact that the district of Tehri-Garhwal suffers from periodic floods that wash away the agricultural land, and if so what measures are being taken in this line? If not, why not?

Dr. Katju: The hon. the lady Member is aware that Manipur and Tehri-Garhwal are far away from each other, and so I am unable to answer that question.

Shrimati Kamalendu Mati Shah: I thought I could get the answer to that also.

STANDARD OF EDUCATION

*409. **Shri Viswanatha Reddy:** (a) Will the Minister of Education be pleased to state whether the Inter-University Board has sent any recommendations with regard to increasing the standard of education in Indian Universities?

(b) If so, what are the main features of these recommendations?

(c) What action is proposed to be taken on these recommendations?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

(b) The Inter-University Board has expressed the opinion that unless the financial resources of the Universities are improved by increased Government grants for various purposes no improvement in standards can be expected. The Board has also emphasised the need for the establishment of a University Grants Commission for this purpose.

(c) Government are considering the matter and propose to call a conference of Vice-Chancellors and Education Ministers in this connection.

Shri Viswanatha Reddy: May I know, Sir, whether it is a fact that they have also recommended an increase in the standard of English in the Universities, and if so, what the repercussions of the implementation of this recommendation will be on the establishment of Hindi as the national language?

Shri K. D. Malaviya: Sir, the recommendations are under the consideration of Government and it is premature for us to say anything about it.

से० गोविन्द दास : क्या यूनीवर्सिटी की सिफारिशों में भिन्न भिन्न प्रदेशों की भाषा, राज्य भाषा और संस्कृति का क्या स्टैंडर्ड रहेगा इस सम्बन्ध में भी कुछ कहा गया है।

Mr. Deputy-Speaker: The whole report is under consideration.

منسٹر آب ایجوکیشن اینڈ نیچرل
ریسرچ (مولانا
آزاد) بات یہ ہے کہ یہہ پورا اجی معاملہ
زیر غور ہے - گورنمنٹ کسی آخری نتیجے
پر نہیں پہنچی ہے - ایک کانفرنس
بلانی جائیگی

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The fact is that the whole matter is still under consideration, Government have not arrived at any final decision. A conference will be called.]

Shri Veeraswamy: May I know, Sir the reasons for the deterioration in the standard of Education in Indian Universities?

Shri K. D. Malaviya: I cannot answer that question.

Shri T. N. Singh: Is it true that the Central Government make certain grants to certain Universities which are normally under provincial control for this or that educational work?

Shri K. D. Malaviya: Government do give grants to Universities as suggested by the hon. Member.

Shri Veeraswamy: The hon. Minis-

ter has not answered my question, Sir.

Shri K. K. Basu: He does not know.

Mr. Deputy-Speaker: Yes, he has answered. The hon. Member asked whether the standard of University education is not deteriorating?

Shri Veeraswamy: The reasons for the deterioration in the standard of education in Universities.

Mr. Deputy-Speaker: We have got the report of the University Commission. Hon. Members must read that. It is for that purpose that the report is placed here. I cannot allow questions and answers for which there is recorded evidence.

MINT AND CURRENCY PRINTING ESTABLISHMENT, HYDERABAD

*410. **Shri Madhao Reddi:** Will the Minister of Finance be pleased to state what steps are proposed to be taken to utilise the Mint and Currency Printing Establishment in the Hyderabad State after the demonetisation of the State currency?

The Deputy Minister of Finance (Shri M. C. Shah): The Hyderabad Mint which is in charge of the Central Government is proposed to be continued as a stand-by mint even after demonetisation of State Currency. A surplus staff of 82 men will however have to be discharged. These men are temporary. Efforts are being made to see if any of them could be employed in other Government undertakings.

Some sixty-five men from the Currency Section of the Hyderabad State Press where printing of the Hyderabad one rupee notes is carried out will also become surplus to the requirements. It is learnt that all these posts are temporary and that 17 of the men have liens elsewhere. It will be for the State Government to consider what provision is possible for the 48 men.

Shri Madhao Reddi: May I know, Sir, whether Government consider it desirable to open a regular branch of the Nasik Security Printing Press at Hyderabad?

Mr. Deputy-Speaker: It is a suggestion for action.

Shri M. C. Shah: No such branch is to be opened.

Shri B. S. Murthy: May I know, Sir, whether most of the people who are now to be discharged have been kept there for years under the plea of not being regular servants?